F. No. J-11014/1/2025-Judicial (1)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi, Dated the 24th July, 2025

ORDER

In supersession of earlier order of this Department F. No. J-11015/6/2023- Judicial (1) dated 11.09.2023, the President is pleased to engage **Shri Shiv Kumar Pal**, Advocate as Deputy Solicitor General of India for the Allahabad High Court (PB) at Prayagraj, as shown below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

ALLAHABAD HIGH COURT (PB) AT PRAYAGRAJ DEPUTY SOLICITOR GENERAL OF INDIA

Name of Advocate	Contact Details	Enrollment No.
Sh. Shiv Kumar Pal	Address: Chamber No. 105A, New Building, High Court, Allahabad, UP	UP/3116/1983
	Residence: 87/56/1, Tilak Road, Baluaghat,	
	Prayagraj, UP.	
	Mob: 9415215802, 7054376729	
	Email: shivkumarpaladv@gmail.com	

- 2. The engagement and professional fee of aforesaid Advocate will be governed by the terms & conditions as per this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & subsequent instructions issued through various OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 and J-16/20/2024-Judicial dated 16.10.2024 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
- 3. Hindi version of this order will follow.

(Madhab Charan Prusty) Sr. Government Advocate

Copy (through email) to: -

- 1. PS to Hon'ble MoS (I/C) L&J.
- 2. PSO to Law Secretary/ Additional Secretaries in the main secretariat of Department of Legal.

3. Shri Shashi Prakash Singh, ASGI, Allahabad High Court.

- 4. Shri Surya Bhan Pandey, Dy. SGI, High Court of Allahabad at Lucknow.
- 5. Shri Gyan Prakash, Advocate with request to immediately hand over all case files pertaining to Central Govt. litigation to Sh. Shiv Kumar Pal, Dy. SGI.

5. The Registrar, Allahabad High Court (PB) Allahabad.

7. Shri Shiv Kumar Pal, Dy. SGI as mentioned with request to provide Bank Account details to Cash (LA) Section of this Department for the purpose of monthly retainership fee.

8. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.

9. The Cash (LA) for payment of retainership fee to aforesaid Deputy SGI w.e.f. the date of this order.

10. LIMBS team for information and necessary action.

11. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.

12. Hindi unit, Department of Legal Affairs for Hindi translation of the order.

13. Office / Spare copies.

(Kumar Gaurva)
Section Officer (Judicial)
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